

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BALODIS TECHNOLOGIES PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	BALODIS TECHNOLOGIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	6 th August, 2015
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	COMPANIES ACT, 2013/ REGISTRAR OF COMPANIES- BANGALORE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74900KA2015PTC082070
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	J.K. ASHWATHLAKSHMI HERITAGE, NO.777,4TH BLOCK 80FT MAIN ROAD, KORAMANGALA BANGALORE 560034, KARNATAKA, INDIA.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	14/11/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	15/11/2019 (Order published by NCLT in its website on 25 th November 2019)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	SRILAKSHMI PURUSHOTHAM REG. NO. OF THE LIQUIDATOR: IBBI/IPA-001/IP-P00951/2017- 2018/11571
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	ADDRESS: NO. 41, PATALAMMA TEMPLE STREET, NEAR SOUTH END CIRCLE, BASAVANAGUDI, BANGALORE 560004, KARNATAKA, INDIA. EMAIL ADDRESS: sri@gurujana.com TELEPHONE NUMBER: 080 4220 2020
10	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	ADDRESS: NO. 41, PATALAMMA TEMPLE STREET, NEAR SOUTH END CIRCLE, BASAVANAGUDI, BANGALORE 560004, KARNATAKA, INDIA. EMAIL ADDRESS: sri@gurujana.com TELEPHONE NUMBER: 080 4220 2020
11.	LAST DATE FOR SUBMISSION OF CLAIMS	14/12/2019

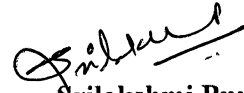
Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of Balodis Technologies Private Limited on 15/11/2019 (Order published by NCLT in its website on 25th November 2019).

The stakeholders of Balodis Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 14/12/2019, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

The Prescribed Forms may be downloaded from <https://ibbi.gov.in/home/downloads>.

Submission of false or misleading proofs of claim shall attract penalties.



Srilakshmi Purushotham

Date: 25th November 2019
Place: Bangalore

IBBI Registration No: IBBI/IPA-001/IP-P00951/2017-2018/11571
Liquidator in the matter of Balodis Technologies Private Limited

